

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2095  
ANSWERED ON:23.11.2010  
MINORITY CELL  
Agarwal Shri Jai Prakash

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has constituted a minority cell to deal with the complaints received from minority communities;
- (b) if so, the details thereof;
- (c) the number of complaints received and the action taken thereon during each of the last three years and the current year;
- (d) whether the functioning of such cell is satisfactory; and
- (e) if not, the steps taken by the Government to make this cell effective?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): No, Madam, no separate minority cell has been constituted in the Ministry of Home Affairs to deal with complaints received from minority community alone. However, the Ministry receives complaints/ reports relating to law and order and security issues from all communities including the minorities. Since law and order is a State subject under the Constitution, these complaints/reports are referred to the State Governments/Union Territory Administrations for taking appropriate action. Suitable advisories/directions to initiate steps for the maintenance of peace and harmony and protection of minorities are also issued whenever considered necessary.